

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner/Applicant

Vs.

C & C Construction Ltd.

.... Respondent

Order u/S. 9 of the Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 01.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Adv. Pulkit Deora, Adv. Maitreyee Mishra
For the Applicant : Adv. Samdarshi Sanjay, Adv. Ashish Kumar Sharma
in IA-4019/2022
Adv. Shagun Saproo in IA-2691/2019 & IA-
3952/2020
Adv Swapnil Gupta, Adv. Sajal Jain in IA-984/2024
Adv. Varun Singh in IA-1653/2022
For the Respondent : Adv. Debarshi Bhadra for R-9
Adv. Swapnil Gupta, Adv. Sajal Jain in CA-
2012/2019, IA-4985/2020
Adv. Varun Singh for R-3 in IA-6238/2022
Adv. Parul Sagar, Adv. Umesh K. Burnwal for R-6 in
IA-2012/2019
Adv. Rajesh Gupta and Adv. Anubhav Mehrotra in
in CA-1960/2019
Adv. Vasudha Sharma for R-8 in CA-2012/2019 &
IA-4985/2020

ORDER

CA-2691/2019 & IA-3952/2020

Ms. Shagun Saproo, Ld. Counsel for the Applicant in these applications appears physically along with the parties. She seeks time to go through the papers and argue the matter on the next date of hearing.

At her request, list **CA-2691/2019 & IA-3952/2020 on 23.09.2024.**

IA-15/2022

Mr. Pratyaksh Gupta, Ld. Standing Counsel for the Income Tax Department appears through VC and seeks time to file reply to this application.

At request, list this **IA-15/2022 on 28.08.2024.**

IA-4019/2022

During the course of hearing, Mr. Samdarshi Sanjay, Ld. Counsel for the applicant in IA-4019/2022 appears and on instructions from his client states that he is agreeable to accept the offer made by the Liquidator to receive an amount of Rs. 10,50,000/- as full settlement towards all his claims in addition to what has already been received. He has no further claim against the Liquidator.

Liquidator is directed to disburse the amount forthwith at the earliest.

Recording the same, **IA-4019/2022** stands **disposed of.**

IA-1653/2022, IA-114/2022, CA-1960/2019, CA-1961/2019, CA-2012/2019, IA-4985/2020, IA-6238/2022, IA-5215/2023, Appeal (IBC) - 48/2023, IA-409/2024 & IA-984/2024

At request and by consent of all parties, list all these applications **on 28.08.2024.**

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 01.07.2024